



राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लैक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 22<sup>nd</sup> May 2017

**NOTICE**

Further to notice dated 19.1.2017, 25.1.2017, 2.2.2017, 9.2.2017, 21.2.2017, 1.3.2017, 6.3.2017, 10.3.2017, 28.3.2017, 5.4.2017, 18.4.2017, 1.5.2017 & 11.5.2017 regarding the cases received from Hon'ble High Court of Delhi.

Consequent to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

All concerned are hereby informed that some of the Company matters having jurisdiction at NCLT, New Delhi related to Winding up and Merger filed under the relevant provisions of Companies Act, 2013, have been received in this Tribunal from Hon'ble High Court of Delhi. The matters from Delhi High Court have been received in digital form. All concerned are requested to file two complete sets (legal size) in hard copy of Petition/Application and other information in term of notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 before date of hearing and appear before the NCLT, Principal Bench on the date mentioned against their names. A list of the matters is attached at appendix-'A'.

  
(Shiv Ram Bairwa)  
Registrar

**LIST OF COMPANY CASES TRANSFERRED FROM  
HIGH COURT OF DELHI**

S. No	Case Type	Case No.	Title	Name of Advocate	Next Date of Hearing
1	Co Appl (M)	116/2016	East Delhi leasing Pvt Ltd	Mr Sushil Agrawal	24-02-2017
2	Co Pet	333/2016	Idemitsu Lube India Pvt Ltd Vs AS Phototech Pvt Ltd	Ms Askansha Nehra	22-05-2017
3	Co Pet	1085/2016	Iber Hospitex S.A. Vs Manju Enterprises Pvt Ltd	Mr. Gaurav Kumar Singh	22-05-2017
4	Co Pet	1155/2016	All Cargo Logistics Pvt Ltd Vs Boom Agro India Pvt Ltd	Mr Divakar	22-05-2017
5	Co Pet	308/2015	Hariom Singh VS K W Intenational Holdings Pvt Ltd	Mr. Rajan Chaudhary and A.N. Shukla	22-05-2017
6	Co Pet	981/2016	Union Bank of India Vs Jay Polychem India PLtd	Mr Praveen Kumar Mr Sanjeev Sagar Mr Navin Arora	25-05-2017

\*\*\*\*\*

